

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
L.P.A. No. 271 of 2018**

Madhu Kumari Appellant
Versus
The State of Jharkhand & Ors. Respondents

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. Suraj Kumar, Advocate
For the Respondents : Mr. Manoj Kumar No. 3, G.A.-III

Oral Order

07 / Dated: 24.06.2020

Let this matter be posted on 30.06.2020 along with the supplementary affidavit to I.A. No. 6964 of 2018 filed by the appellant.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/A.K.Tiwari